

Annexure-2

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 31/08/2026

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Byguarantee covered	Whether related party?	% of voting share in CoC					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

[Signature]

Jitender Kothari

Deemed Resolution Professional of Lakhari Resources Private Limited-In CIRP

Reg. No.: IBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/311226/108764 Valid upto 31/12/2026

